

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Petition(s) for Special Leave to Appeal (C) No(s). 12135/2018

LALTA (DIED) THROUGH LEGAL HEIRS & ORS. Petitioner(s)

VERSUS

BALIRAJ ALIAS BALIRAM & ORS. Respondent(s)

Date : 16-02-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. S. K. Verma, AOR
Mr. Janmejy Verma, Adv.
Mr. Abhishek Sharma, Adv.
Ms. Jyoti Sharma, Adv.
Mr. Ahmad Ibrahim, Adv.
Ms. Hardikaa, Adv.

For Respondent(s)

Mr. Rameshwar Prasad Goyal, AOR
Mr. Anurag Tomar, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Respondent Nos.1-2 have been deleted vide Hon'ble Judge-in-Chamber's order dated 05.07.2021.

With regard to Respondent Nos.8, 10 & 11, as they have refused to accept service, the service is deemed to be completed but none has entered appearance on their behalf.

As per the Office Report, Respondent Nos.4-5 have not filed counter-affidavit despite last opportunity but it is contended by the Ld. Counsel for Respondent Nos.4-5 that their counter-affidavit has already been filed. Office to verify and process accordingly.

Cont..

Item No.13

Service is complete on behalf of Respondent Nos.9(i) and 9(ii) but none has entered appearance on their behalf. Respondent No.7 is dead and the Lrs. are already on record as Respondent Nos.3, 4, 5 & 6.

Ld. counsel for the petitioner is granted 2 weeks' time to take fresh steps in respect of Respondent Nos.3 & 6.

List on 05.04.2023.

ATUL M. KURHEKAR
Registrar